

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 8 (ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016.

NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Tamradhwaj Sharma Adrake	Petitioner		
2.	Thakur Sumit	Petitioner		
3.	Vdai Chadi Palvach	Petitioner		
4.	CHANDAN SHARMA	Respondent		

Order dated 29.11.2016

CP No.8/(ND)/2009 Shri Pawan Tiwari & b Ors. Vs. M/s

Ganga Sheethagarh Pvt. & Ors.

Reply on CA is filed. Learned Counsel for applicant requested time to file rejoinder. List the matter for rejoinder in CA and for final hearing in the CP. List on 21.12.2016.

List on 21.12.2016.


SH.V.S.R. AVADHANI (Judicial Member)

Dated 29.11.2016